

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 199/15	TP 23/17	Hearing	433 (e) / 433(f)	Novel Security Services Vs Bhoruka Power Corpn. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Semanth H.V.

8904992604.

N. L HANKEAR RANGAREJ

Respondent

petitioner

Semanth H.V.

N. L H.

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent requested time to file objections. Counsel for petitioner is directed to comply the relevant provisions and rules framed under I&B Code depending upon the facts of the case.

List it for compliance and for filing objections on 20.07.2017.


MEMBER (J)


MEMBER (T)